

No. ADMN/A/ 1017 /2015

Office of the  
District & Sessions Judge,  
Mysuru, dated 17.01.2015.

## NOTIFICATION

The Courts and Offices mentioned below will be shifted and start functioning in newly constructed A.D.R. building situated at Malalavadi, Mysuru, w.e.f. 27.01.2015.

- 1) Prl. Family Court, Mysuru,
- 2) I Addl.Prl. Family Court, Mysuru,
- 3) Permanent Lok-Adalath, Mysuru,
- 4) District Legal Services Authority, Mysuru,
- 5) Mediation Centre, Mysuru.

  
District & Sessions Judge,  
Mysuru.

Forwarded for information and necessary action to:

1. The Prl. Judge, Family Court, Mysuru.
2. The I Addl. Prl. Judge, Family Court, Mysuru.
3. The Member Secretary, D.L.S.A., Mysuru.
4. The President, P.L.A., Mysuru.
5. The Chief Co-ordinator, District Mediation Centre, Law Court Premises, Mysuru.
6. The President, Bar Association, Mysuru.
7. Court Notice Board.
8. Office copy.

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